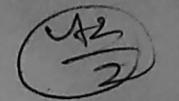
## CENTRAL ADMINISTRATIVE TRIBUNAL



ALLAHABAD BENCH

ALLAHABAD.

No.T.A. 773/87

H.C. Joshi

11::::::::: A<sub>D</sub>

Applicant

Vs.

Union of India & Others

Hen. Mr. Justice U.C. Srivastava, V.C.

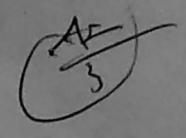
Hon. Mr. K. Obayya, A.M.

(By Hen. Mr. Justice U.C. Srivastava, V.C.)

Shri Amit Stalkar, learned Caunsel for the respendents, states that as the applicant has already been premeted, this application has become infructuous. This transfer application was filed before the High Court which was filed after the earlier one was allowed and the seniority list was quashed and the sutherities were directed to prepare seniority list afresh in accordance with the directions contained in the decision. Feeling dissatisfied with the fresh seniority list, the applicant filed a writ petition challenging the premetions of the respondents No.4,5, 6 & 7 to the post of Assistant Shep Superintendent and also prayed for t certain other cannot—ted relief.

In the Counter-Affidavit, the respondents have stated that so far as the earlier premetions are concerned, the applicant was not entitled to the same. The benefit of upgraded past was given only to the senior-most incumbents and the applicant not being the senior-most, the respondents who were senior to him were given the benefit. Further, the past of Asstt. Thep Supdt. (Rs. 700-900)

w



is classified as selection post. Respondents No.4 to 7 have been promoted to the said post on adhec basis. The applicant too has been selected to the said post (No.700-900) on adhec basis. As all these persons have been promoted on adhec basis and there is no averment to the effect that the respondents have been promoted regularly ignorning the claim of the applicant, the statement made by Shri Atalkar appears to be correct and accordingly this application is dismissed. Shri Amit Stalkar further states that the seniority list has been re-cast and this seniority list has not been challenged. Accordingly this application is dismissed as having become infructuous.

Member (A)

Vice-Chairman.

Dated: 26th Nevember, 1992, A llahabad.

(tgk)

r